

RAJYA SABHA

Friday, the 9th March, 2018/18th Phalguna, 1939 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN: Hon. Members, in deference to the wishes of Members expressed yesterday on the occasion of the International Women's Day, to nominate a woman Member to the Panel of Vice-Chairmen, I have decided to nominate Shrimati Kakhkashan Perween to the Panel of Vice-Chairmen with effect from the 3rd of April, 2018, in place of Shri Basawaraj Patil, whose term of office in the Rajya Sabha is expiring on the 2nd of April, 2018. Shrimati Kakhkashan Perween was a Mayor also. She was also the Chairman, Mahila Aayog of the State of Bihar, and also a social worker. She worked in the 20-point Programme also. She has enough knowledge. ...*(Interruptions)*...

SHRIMATI VIPLOVE THAKUR (Himachal Pradesh): What about this side?

MR. CHAIRMAN: In a lighter vein, I want to nominate you. ...*(Interruptions)*... Yes, you would lose your voice. That is what I thought. ...*(Interruptions)*... You know, many of the Members may not know, that "Viplove" means revolution. हमारी भाषा में, विप्लव मींस रिवाँल्यूशन।

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Communications

संचार मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री मनोज सिन्हा): महोदय, मैं भारतीय दूरसंचार विनियामक प्राधिकरण अधिनियम, 1997 की धारा 37 के अधीन संचार मंत्रालय (दूरसंचार विभाग) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:—

- (1) F.No. 10-8/2016-BB&PA, dated the 12th January, 2018, publishing the Telecommunication Interconnection Usage Charges (Fourteenth Amendment) Regulations, 2018 (2 of 2018).
- (2) F.No. 15-01/2016-F&EA, dated the 31st January, 2018, publishing the Telecommunication Mobile Number Portability Per Port Transaction Charge and Dipping Charge (Amendment) Regulations, 2018 (03 of 2018).

[Placed in Library. See No. L.T. 8811/16/18]